

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3760

ANSWERED ON:05.08.2014

REPORT ON R R WORKS

Jardosh Smt. Darshana Vikram;Patil Shri Chandrakant Raghunath

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether any steps/actions have been taken by the Ministry to call for the report on the R&R works relating to the Sardar Sarovar Project in Maharashtra:

(b) if so, the details thereof; and

(c) the time by which the next meeting of the R&R Sub Group of NCA is proposed to be convened?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

(a) & (b) The Grievance Redressal Authority, Maharashtra in their opinion dated 8.8.12 had pointed out certain deficiencies with regard to R&R work in that State. The Government of Maharashtra had subsequently, vide their letter date 17.1.2013 submitted the Action Taken Report (ATR). A Verification Committee to check the ground reality of the ATR of the State Government was constituted which submitted its final report on 27.6.2013.

The R & R Sub-Group convened its 77th meeting on 27.6.2013 to deliberate on the Phase I proposal.

The Chairman, R&R Sub-Group and Secretary, Department of Social Justice and Empowerment informed the decision of the R & R Sub-Group in the 86th meeting of the Narmada Control Authority (NCA) held on 12.6.2014. The NCA granted permission to Phase I proposal.

(c) Does not arise.